

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:4324

ANSWERED ON:29.08.2011

CASUAL WORKERS

Bhagat Shri Sudarshan; Sayeed Muhammed Hamdulla A. B.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the number of casual workers has increased in the country;
- (b) if so, the details thereof during the last three years;
- (c) whether the Government has any proposal to impart the requisite training to this section of workers; and
- (d) if so, the details thereof alongwith the various schemes specially implemented for casual workers in the country?

Answer

MINISTER OF LABOUR AND EMPLOYMENT(SHRI MALLIKARJUN KHARGE)

(a) & (b): The casual labourers/workers are engaged by various Ministries/Departments and their Attached and Subordinate Offices for work of casual or seasonal or intermittent nature. They are engaged according to the requirement of different Ministries/Departments/Attached and Subordinate Offices and no centralized data regarding their engagement is maintained.

(c) & (d): The Government has no such proposal exclusively for casual workers. However, the Government runs vocational training programmes under various schemes such as Craftsmen Training Scheme, Apprenticeship Training Scheme and Modular Employable Skills under Skill Development Initiative for everybody including casual workers. 1259 modules have been developed under Skills Development Initiative.